

CC No. 173/2019

CBI VS. PRITHVI RAJ MEENA @ P.R. MEENA

13.08.2020

Present: Sh. Umesh Chandra Saxena, Sr. PP for CBI.

Accused No. 3 in person (through VC).

Sh. Sachin Anand, Advocate for A-1.

Sh. Pradeep Kumar Sharma, Advocate for A-2.

Sh. Hemant Shah, Advocate for A-3.

Matter was taken up through video conferencing hosted by Sh. Suneet Singh Negi, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020; 16/DHC/2020 dated 13.06.2020 and No. 26/DHC/2020 dated 30.07.2020.

Briefing session given to Ld. Counsel(s) for all the three accused.

Ld. Counsel(s) have given their consent for final hearing of the matter through VC.

As requested, Ahlmad is directed to provide the entire copy of the judicial record electronically to Ld. Counsel(s) for all the accused.

List for final arguments on 21.09.2020, 22.09.2020, 23.09.2020, 24.09.2020 and 25.09.2020. The matter shall be taken up at 02.30 PM on each of the dates.

Ld. Counsel(s) for the parties are also requested to file written submissions in brief synopsis form.

A copy of this order be sent to the Computer Branch for uploading on official website.

(SUJATA KOHLI)

District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/13.08.2020

CC No. 401/2019
CBI VS. DHARMENDER @ DHARMENDERA YADAV

13.08.2020

Present: Sh. Umesh Chandra Saxena, Sr. PP for CBI.
Accused/non-applicant in person with Sh. Sanjeev
Bhardwaj, Advocate.

Matter was taken up through video conferencing hosted by Sh. Suneet Singh Negi, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020; 16/DHC/2020 dated 13.06.2020 and No. 26/DHC/2020 dated 30.07.2020.

Arguments heard at length on the application moved by CBI for cancellation of bail of the accused.

Ld. Sr. PP has placed reliance on a judgment titled as "**Umesh Yadav Vs. State of UP**". **Let a copy of the same be provided electronically.**

List for orders on 24.08.2020 at 04.00 PM.

A copy of this order be sent to the Computer Branch for uploading on the official website.

(SUJATA KOHLI)

District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/13.08.2020